

(c) if so, what counter-action by the Government is being undertaken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). While there has been no appreciable difference in the pattern of killings in Punjab during October 1990 some incidents of violence directed against a particular community had come to notice during November 1990. According to reports received, such actions compliment the designs of agencies across the border for creating a communal divide and whipping up fundamentalist feelings for widening the base of secessionism in Punjab. The security agencies are fully alive to the prevalent situation and are taking appropriate action. The Central Government is also extending all possible assistance to them as required.

#### **Employment Generation in Private Sector**

540. SHRI UTTAM RATHOD: Will the PRIME MINISTER be pleased to state:

(a) whether there has been a steep decline in recent years in employment generation in the private sector;

(b) if so, whether any study has been undertaken to ascertain the causes of such decline; and

(c) if so, the steps proposed to help the industry in generating more employment potential?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Estimates based on the results of the 38th Round (1983) and 43rd Round (1987-88) Surveys of NSSO show that employment in the private sector as a

whole has not registered a decline during this period. However, employment in the organised private sector showed a small decline during 1983-85 and a fluctuating trend thereafter.

(b) No specific study of the type has been undertaken.

(c) The Eighth Plan strategy, which places employment in the central focus, envisages emphasis on small scale and other high employment potential sectors, for accelerating the pace of employment generation in the economy as a whole.

#### **Acquisition of Land for K.K. Range in Rahuri and Parner Tehsils of Ahmednagar District**

541. SHRI BALASAHEB VIKHE PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether about 18 thousand hectares of land in Rahuri and Parner Tehsils of District Ahmednagar in Maharashtra has been required by the Government for development of K.K. Range;

(b) if so, whether any alternative land for compensation has been given to farmers affected thereby; and

(c) if not, steps taken or proposed to be taken to rehabilitate/adequately compensate the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Though sanction was issued in 1969 for acquisition of 18,470.455 hectares of land at Rahuri and Parner tehsils of Ahmednagar District, land acquisition could not actually take place because of high cost of land and rehabilitation cost demanded by the State Government.